

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 608 of 2020

In the matter of:

Ashok Agarwal

....Appellant

Vs.

Amitex Polymers Pvt. Ltd.

....Respondent

Present:

Appellant: Mr. Harikesh Anirudha, Advocate.

Respondent: None.

ORDER
(Virtual Mode)

17.09.2020: At request of Mr. Harikesh Anirudha Learned Counsel representing Mr. Pankaj Bhagat Learned Advocate for the Appellant on record stating that the Counsel on record for the Appellant is inconvenienced to appear before this Tribunal today, the matter is adjourned by two weeks.

The Registry is directed to List the matter on **9th October, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

sim/md